

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 15.06.2021**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	Misc.15002/2019	K.V.M.	N.K.S.
2	M.A.15109/2018	K.G.S.	S.V.S.
3	R.A.15008/2020	D.L.K.	K.N.M.
4	R.A.15013/2020	P.M.	L.M.
5	EX.15003/2021	C.D.R.	
6	A.P.15005/2021	B.V.P.A.	
7	M.V.C.69/2019	R.D.K.	R.B.R.
8	R.A.15045/2015	K.S.S.	V.S.R.
9	Misc.15017/2019	K.V.M.	M.R.
10	M.C.15044/2020	S.V.S.	R.S.
11	R.A.15056/2018	M.B.R.	A.Y.A.
12	R.A.15025/2020	M.C.S.	N.J.P.
13	R.A.15015/2021	K.S.S.	
14	R.A.15010/2021	A.H.C.	K.S.S.
15	CrI.R.P.15015/2021	S.V.S.	P.P.
<b>AFTERNOON SESSION</b>			
1	S.C.15001/2018	P.P.	H.R.G.
2	S.C.15014/2019	P.P.	A.R.S.R.
3	S.C.15033/2019	P.P.	H.R.R.R.
4	S.C.15009/2017	P.P.	C.R.R.
5	S.C.15029/2018	P.P.	M.V.G.
6	S.C.15002/2021	P.P.	D.N.N.
7	S.C.15016/2015	P.P.	S.S.
8	S.C.15015/2017	P.P.	S.P.
9	S.C.15034/2019	P.P.	H.M.
10	S.C.15016/2021	P.P.	
11	S.C.15017/2021	P.P.	
12	CrI.Misc.15104/2021	P.B.R.	P.P.
13	CrI.Misc.15126/2021	S.M.	P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 15-06-2021

**MORNING SESSION**

<b>SL. No.</b>	<b>CASE NO.</b>	
1	O.S.	328/14
2	O.S.	427/15
3	O.S.	221/19
4	O.S.	622/16
5	O.S.	863/16
6	O.S.	175/14
7	O.S.	103/18
8	O.S.	210/19
9	O.S.	38/2020
10	O.S.	572/07
11	O.S.	595/07
12	O.S.	717/07
13	O.S.	694/16
14	F.D.P.	22/2016
15	L.A.C.	4/2014

**AFTERNOON SESSION**

1	O.S.	235/10
2	O.S.	651/07
3	O.S.	867/08
4	O.S.	165/11
5	O.S.	641/07
6	O.S.	101/11
7	O.S.	762/16
8	O.S.	783/16
9	O.S.	809/16
10	O.S.	786/18
11	R.A.	17/2020
12	L.A.C.	16/2007
13	L.A.C.	2/2011
14	O.S.	518/14
15	O.S.	487/12

Prl. Senior Civil Judge & JMFC,  
Devanahalli.

<b>II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI</b>		
<b>CAUSE LIST DATED 15-06-2021</b>		
<b>MORNING SESSION</b>		
Sl.No.	Case Type	Case No./year
1	O.S.	207/2008
2	O.S.	120/2010
3	O.S.	321/2012
4	O.S.	390/2012
5	O.S.	466/2012
6	O.S.	578/2014
7	O.S.	875/2015
8	O.S.	65/2014
9	Misc.	13/2013
10	FDP	7/2013
11	O.S.	592/2010
12	O.S.	624/2020
13	Misc.	19/2017
14	O.S.	157/2017
15	O.S.	678/2015
<b>AFTERNOON SESSION</b>		
16	O.S.	349/2012
17	O.S.	589/2010
18	O.S.	620/2009
19	O.S.	433/2009
20	O.S.	1157/2007
21	O.S.	657/2015
22	O.S.	544/2014
23	O.S.	1169/2007
24	O.S.	353/2017
25	O.S.	562/2014
26	O.S.	585/2010
27	O.S.	219/2008
28	O.S.	160/2008
29	O.S.	1203/2007
30	O.S.	210/2021

**II Addl Sr.Civil Judge & Jmfc.,  
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 15-06-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL CASES</b>	<b>CIVIL &amp; CRIMINAL CASES</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. P.C.R.274/2016	1✓ O.S.202/2014
2. P.C.R.170/2018	
3. Cr.33/2021 (CPS)	<b><u>SUMMONS</u></b>
	2✓ O.S.156/2019
<b><u>BODY WARRANT</u></b>	3 O.S.342/2019
4. C.C.3262/2014	4✓ C.C.2618/2019
5. C.C.1169/2019	5✓ C.C.3121/2019
6. C.C.3708/2021	6✓ C.C.1891/2020
7. C.C.3853/2021	7✓ C.C.5251/2020
8. C.C.3763/2021	
	<b><u>OBJECTION</u></b>
<b><u>NBW</u></b>	8✓ O.S.454/2018
9. C.C.262/2017	9 O.S.410/2020
10. C.C.3793/2017	
	<b><u>SETTLEMENT</u></b>
<b><u>SETTLEMENT</u></b>	10✓ O.S.436/2016
11. C.C.5074/2016	11✓ O.S.438/2016
	12 O.S.140/2018
<b><u>CHARGE</u></b>	
12. C.C.6477/2020	<b><u>ARGUMENTS</u></b>
	13✓ O.S.852/2011
<b><u>ARGUMENTS</u></b>	
13. P.C.R.365/2014	<b><u>ISSUES</u></b>
	14✓ O.S.384/2016
<b><u>OBJECTION</u></b>	
14. C.C.3614/2014	
	<b><u>STEPS</u></b>
<b><u>313 STATEMENT</u></b>	15✓ Crl.Mis.70/2020
15. C.C.1824/2010	

**NOTE:** All the advocates are requested to strictly follow  
SOP dated 21/05/2021 issued by the Hon'ble  
High Court of Karnataka.

*14/6/21*  
**C/c Addl.Civil Judge & JMFC.,  
Devanahalli.**